NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.08.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.
**V/s.**
Elektrans Shipping Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

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## Order

15. C.P.(IB)-107 (MB)/2018

Counsel for both sides present. Both the Counsels submit that there is a likelihood of settlement in this matter and requests time. List this matter on 12.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

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